

II. A copy each (in English and Hindi) of the following papers:—

- (i) Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and the Bharat Petroleum Corporation Limited (BPCL), for the year 2019-20.

[Placed in Library. *See* No. L.T. 57/17/19]

- (ii) Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and the Indian Oil Corporation Limited (IOCL), for the year 2019-20.

[Placed in Library. *See* No. L.T. 54/17/19]

- (iii) Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and M/s Balmer Lawrie & Co. Ltd., for the year 2019-20.

[Placed in Library. *See* No. L.T. 55/17/19]

I Notifications of the Ministry of Labour and Employment**II Reports of the Employees Provident Fund Organisation, New Delhi, (2016-17) and V.V. Giri National Labour Institute, NOIDA (2017-18) and related papers**

श्रम और रोजगार मंत्रालय के राज्य मंत्री (श्री संतोष कुमार गंगवार): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Labour and Employment, under sub-section (2) of Section 7 of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952:—

- (1) G.S.R. 284 (E), dated the 4th April, 2019, publishing the Employees Provident Funds (Amendment) Scheme, 2019.
- (2) G.S.R. 285 (E), dated the 4th April, 2019, publishing the Employees Pension (Amendment) Scheme, 2019.
- (3) G.S.R. 286 (E), dated the 4th April, 2019, publishing the Employees Deposit Linked Insurance (Amendment) Scheme, 2019.

[Placed in Library. *See* No. L.T. 64/17/19]

II. A copy each (in English and Hindi) of the following papers:—

- (i) (a) Sixty-fourth Annual Report of the Employees Provident Fund Organisation, New Delhi, for the year 2016-17, under sub-section

(2) of Section 74 of Employees' Provident Funds Scheme Act, 1952.

- (b) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above.

[Placed in Library. See No. L.T. 63/17/19]

- (ii) (a) Annual Report and Accounts of the V.V. Giri National Labour Institute (VVG NLI), NOIDA, for the year 2017-18, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above.

[Placed in Library. See No. L.T. 62/17/19]

**MoUs between the Ministry of Civil Aviation and Airports Authority
of India and between the Airports Authority of India and
Chandigarh International Airport Ltd.**

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS; THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION; AND THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI HARDEEP SINGH PURI): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (i) (a) Memorandum of Understanding between the Ministry of Civil Aviation and the Airports Authority of India, for the year 2019-20.
- (b) Statement by Government accepting the above Memorandum of Understanding.

[Placed in Library. See No. L.T. 106/17/19]

- (ii) (a) Memorandum of Understanding between the Airports Authority of India and the Chandigarh International Airport Ltd., for the year 2019-20.
- (b) Statement by Government accepting the above Memorandum of Understanding.

[Placed in Library. See No. L.T. 107/17/19]